

- (iv) Fourth Report on 'Demands for Grants (2024-25)' pertaining to the Ministry of Planning;
- (v) Fifth Report on 'Demands for Grants (2024-25)' pertaining to the Ministry of Statistics and Programme Implementation;
- (vi) Sixth Report on Action Taken by the Government on recommendations contained in 59th Report (Seventeenth Lok Sabha) on 'Cyber Security and Rising Incidence of Cyber/White Collar Crimes'; and
- (vii) Seventh Report on Action Taken by the Government on recommendations contained in 66th Report (Seventeenth Lok Sabha) on 'Performance Review and Regulation of Insurance Sector'.

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

श्रीमती सुमित्रा बाल्मीक (मध्य प्रदेश): महोदय, मैं अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति (2024-25) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखती हूँ:-

- (i) First Report on Action taken by the Government on the recommendations contained in the Thirty-first Report (17th Lok Sabha) of the Committee on "Implementation of reservation Policy in the Ministries/Departments of Government of India with specific reference to the Municipal Corporation of Delhi (MCD)"; and
- (ii) Second Report on Action taken by the Government on the recommendations contained in the Twenty-fifth Report (17th Lok Sabha) of the Committee on "Role of Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) in formulation, implementation and monitoring of reservation policy".

MOTION FOR ELECTION TO THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES (OBCs)

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I move the following Motion:-